

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 9654/2013

THE COMMISSIONER OF INCOME TAX & ORS.

Appellant(s)

VERSUS

KISHAN LAL
(with interim relief and office report)

Respondent(s)

Date : 09/10/2014 This appeal was called on for hearing today.

For Appellant(s) Mr.A.K. Kaul,Adv.
 Mrs. Anil Katiyar,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the appellants have already filed the statement of case. Service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

(M K HANJURA)
Registrar